

liabilities of the erstwhile SDFC and meeting some the erstwhile commitments on behalf of the Government of India.

(b) and (c) No. Sir. The actual sanctions to the shipping and fishing sectors during the last three years are as under

Year	(Rs. in Crores)	
	Shipping	Fishing
1993-94	571.81	29.93
1994-95	550.20	23.16
1995-96	557.48	15.00

SCICI has recovered Rs. 354.50 crores (against Rs. 464.11 crores outstanding as principal as on 2.4.1987 and Rs. 500.21 crores disbursed subsequently) as principal and Rs. 170.67 crores on account of interest from both shipping and fishing companies assisted by erstwhile SDFC till 1995-96.

Sugar Mills under BIC

474 SHRI RAJIV PRATAP RUDY : Will the Minister of TEXTILES be pleased to state

(a) whether sugar mills under the British India Corporation (BIC) are incurring heavy losses and have been declared sick;

(b) if so, the details of the working and operational losses suffered by the each sugar mills under BIC during the last three years; and

(c) the steps taken by the Government to revive these mills?

THE MINISTER OF TEXTILES (SHRI R. L. JALAPPA) : (a) There are no sugar mills under the administrative control of the British India Corporation. However, the Cawnpore Sugar Works Ltd. in which BIC holds about 47% share has been incurring losses and has been declared sick by the Board for Industrial and Financial Reconstruction.

(b) As reported by the company the details of losses suffered by four units of Cawnpore Sugar Works Ltd. during the last three years are as follows :

Unit	(Rs. in lakhs)		
	1993-94	1994-95	1995-96
Marhowrah	(-)150.00	(-) 212.00	(-) 357.00
Gauri Bazar Factory	(-) 153.00	(-) 312.00	(-) 321.00
Padrauna Factory	(+) 752.00	(+) 540.00	(-) 209.00
Kathkuiyan Factory	(+) 165.00	(-) 5.00	(-) 306.00

(c) Since the company is not a Public Sector Undertaking, the Central Government has not prepared any revival plan to its rehabilitation. The revival of Cawnpore Sugar Works Ltd. is presently under consideration of the BIFR.

Investment Policy of FIPC

475 SHRI ANNASAHIB M.K. PATIL : Will the Minister of INDUSTRY be pleased to state

(a) whether Foreign Investment Promotion Council (FIPC) have reviewed the investment policy in power, Telecom Infrastructure and real estate sector with a view to identify and work out strategies to get more investment from developed countries like U.S.A. and Japan.

(b) if so, the details thereof.

(c) the details of marketing strategies worked out by FIPC for the new policy package; and

(d) the present status of the policy changes effected/ proposed and results thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) to (d) The FIPC has been constituted to facilitate Foreign Direct Investment (FDI) into India by undertaking promotional activities. This will involve identification of the countries and regions from which FDI would flow and also of the sectors and projects in India which would be suitable for such foreign investment.

Seizure of Foreign Currency

476 SHRI MOHAN RAWALE : Will the Minister of FINANCE be pleased to state

(a) whether foreign currency worth Rs. 2.70 crore was seized at Indira Gandhi International Airport recently.

(b) if so, the details thereof; and

(c) the arrests made so far in this regard?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) to (c) Yes, Sir, the officers of Customs Preventive, IGI Airport, New Delhi intercepted a passenger on the night of 1st November, 1996 and recovered foreign currencies of different countries, in various denominations equivalent to Rs. 2,70,91,602/- concealed in readymade garments packed in a suitcase. The passenger was proceeding to Bangkok by Thai Airways Flight No. 315. Investigations have revealed involvement of two more persons in the case. All the three persons have been arrested.

ODA Assistance from Japan

477 DR KRUPASINDHU BHOI : Will the Minister of FINANCE be pleased to state

(a) the year since when his Ministry has been receiving Official Development Agency (ODA) assistance from Japan.